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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

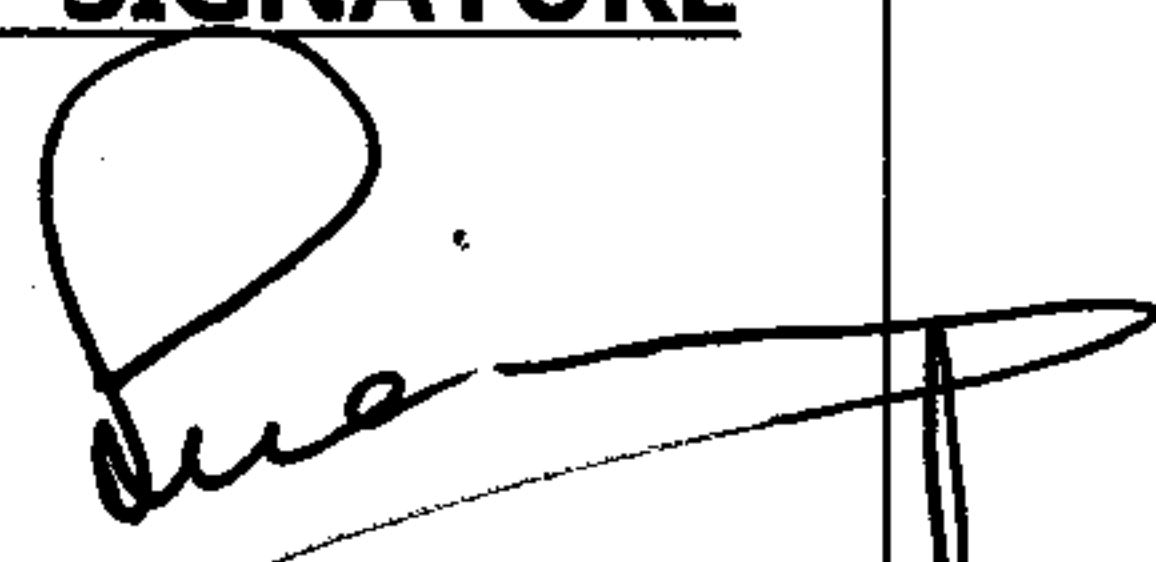
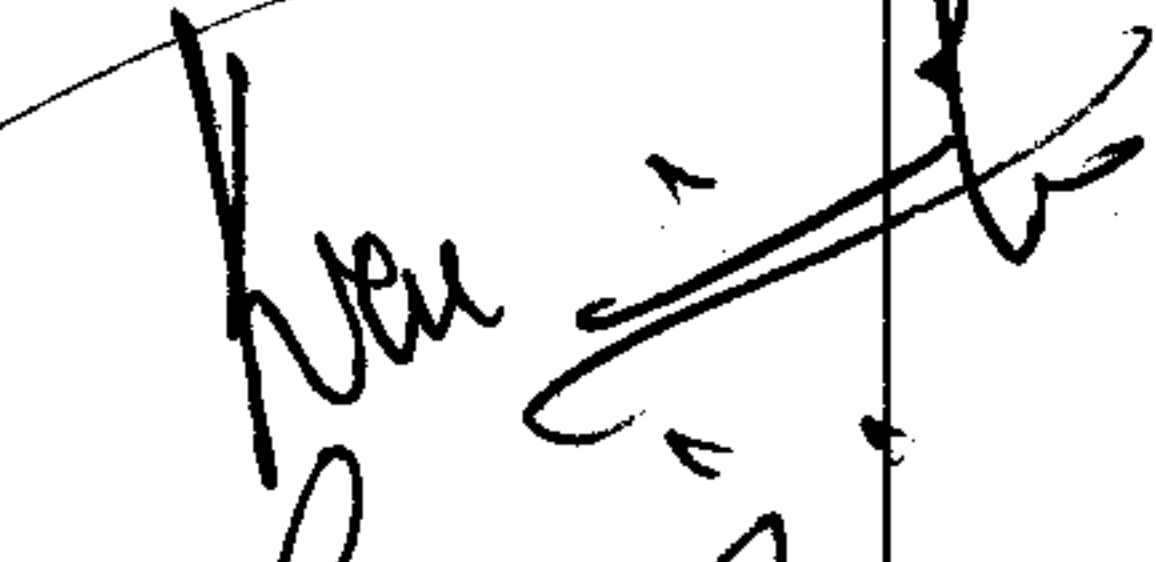
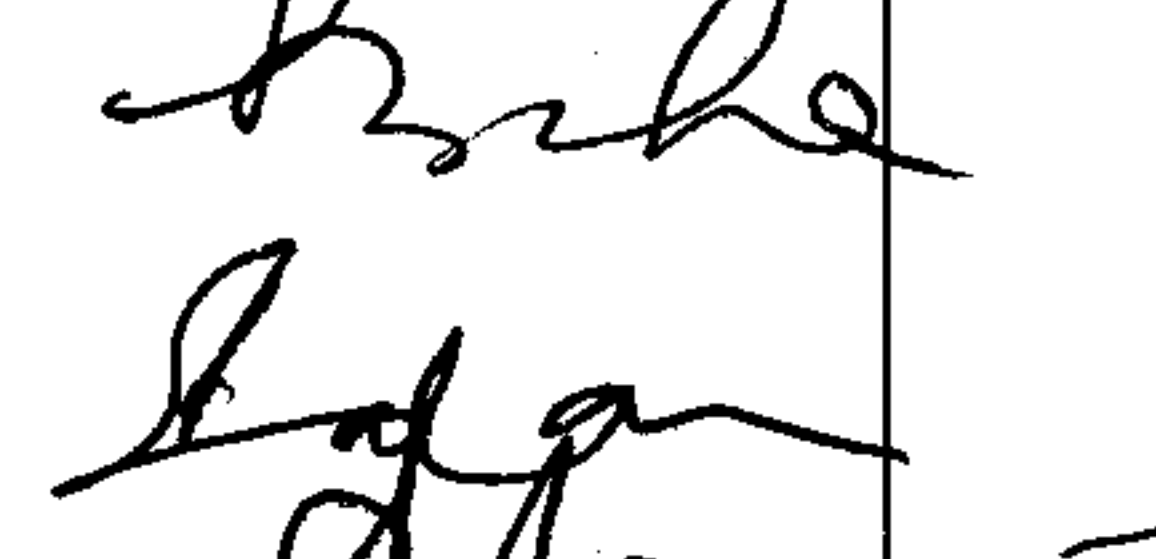
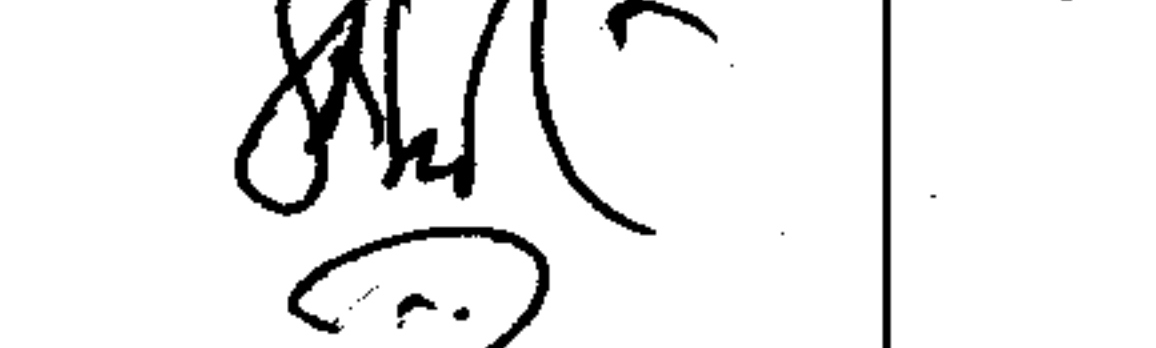

**TP No. 125/397-398/NCLT/AHM/2016 (New)  
CP No. 34/397-398/CLB/MB/2016 (Old)**

**Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017**

**Name of the Company:** Ashok Kumar Khosla  
V/s.  
PGH International Pvt. Ltd.

**Section of the Companies Act:** Section 397-398 of the Companies Act, 1956

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Mr. Hamesh C Naidu	Adv.	Org. Petitioner	
2.	Mr. Kunal P. Vaishnav	Adv.	Org. Petitioner	
3.	S.K. Batra	PCS	Respondent - 1	
4.	L.J. Golani	Advocate	Respondent -	
5.	Amalprakash Shrotri	Adv.	Res. No. 2	

**ORDER**

Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Mr. Hamesh Naidu present for Original Petitioner. Learned PCS Mr. S.K. Batra present for Respondent No.1. Learned Advocate Mr. L.J. Golani present for Respondents.

In view of pendency of IA 192/2017 and IA 261/2017.

List the matter on 14.12.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 23rd day of November, 2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**